

is included in the general scheme for the production of fertilizers during the 3rd Five Year Plan. Negotiations for financial participation in such a project are in progress between the West Bengal Government and a consortium of American firms. The scheme which emerges from these discussions will be considered by the Government of India and the point whether it is necessary and appropriate to permit majority shareholding to foreign collaborators in this particular case will have to be examined at that stage.

Cooperative Societies for Government Employees

2242. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether there is any proposal to provide funds for co-operative societies recently formed for Government Employees to construct houses for members on hire-purchase for solving the housing problem in Delhi; and

(b) if so, the details of the proposal?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). There is no proposal under the consideration of the Ministry of Works, Housing and Supply for providing funds exclusively to cooperative societies of Government servants in Delhi. The co-operative societies of Government servants, like other co-operative societies can, however, avail themselves of the loan-facilities, to the extent admissible, under the Low Income Group Housing Scheme and the Middle Income Group Housing Scheme. The Central Government servants, in their individual capacity, can also obtain house-building loans under the "Rules to regulate the grant of advances to Central Government servants for building etc. of houses."

Spinning Mills in Madras State

2243. Shri Subbiah Ambalam: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of handlooms in the co-operative sector in Madras State at present and the quantity of yarn required per month;

(b) the number of co-operative spinning mills in Madras State, their spindleage and quantity of yarn provided per month;

(c) whether assessment of yarn requirements during the Third Plan period have been made;

(d) if so, the details thereof;

(e) whether Madras Government have asked for permission for starting new spinning mills in co-operative sector during the Third Plan period; and

(f) if so, the details of the same?

The Minister of Industry (Shri Manubhai Shah): (a) There are 2,01,990 handlooms in the co-operative sector in Madras State and the quantity of cotton yarn required per month is 7,240 bales of 400 lbs. each.

(b) Four co-operative spinning mills with total spindleage of 52,000 have been licensed in Madras State. Their monthly cotton yarn manufacturing capacity is estimated to be 3,000 bales of 400 lbs. each. Of these one mill with a capacity of 587 bales per month has gone into production.

(c) and (d). The requirements of yarn for the Third Plan period has been estimated at 2,250 million lbs. per year.

(e) and (f). The Government of Madras have requested for reservation of adequate capacity for starting four or five new spinning mills in the co-operative sector.

Documentaries in Kashmiri and Dogri Languages

2244. Shaikh Mohammed Akbar: Will the Minister of Information and

Broadcasting be pleased to state the total number of Documentaries produced by his Ministry in Kashmiri and Dogri languages during 1960-61 so far?

The Minister of Information and Broadcasting (Dr. Keskar): No documentaries have been produced in Kashmiri and Dogri during 1960-61. Films are now being produced in simple Urdu for exhibition in Jammu and Kashmir.

Funds for Scheduled Castes in Manipur

2245. **Shri L. Achaw Singh:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that a sum of Rs. 6.49 lakhs has been proposed for allotment as funds for the welfare of Scheduled Castes in Manipur for the Third Five Year Plan by the Local Administration;

(b) whether the Planning Commission has approved and sanctioned the amount; and

(c) whether the Scheduled Castes Advisory Board for Manipur has recommended the allotment of the entire amount and not slicing it off?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) The Manipur Administration proposed Rs. 6.47 lakhs for Third Five Year Plan for the Welfare of Scheduled Castes.

(b) and (c). The matter is under consideration.

Quarters in Old Rajendra Nagar Delhi

2246. **Shri L. Achaw Singh:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that quarters in the old Rajendra Nagar, Delhi having an area of 86 sq. yards with one bath and one kitchen as well as boundary walls have been transferred to two displaced persons irrespective of the size of the family;

(b) whether one displaced person has been allotted a plot of 100 sq. yards in the colony; and

(c) whether the quarters of old Rajendra Nagar were classified as of one unit for one family each?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes. 15 quarters by the Multiple Allotment Committee because of subletting by the original allottees.

(b) Yes.

(c) Yes.

Export of Fish, Fruits and Vegetables

2247. **Shri Ajit Singh Sarhadi:** Will the Minister of Commerce and Industry be pleased to state:

(a) what are the main recommendations of the Delegation which visited West Asia, Africa and certain Western countries in August, 1959 about the possibilities of large scale export of Indian processed foods, such as fish, fruits and vegetables; and

(b) Government's reaction thereto?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). A statement is laid on the Table. [See Appendix IV, annexure No. 3].

दिल्ली में सिनेमा घर

२२४८. श्री नवल प्रभाकर : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली प्रशासन की ओर से दिल्ली में गत पांच वर्षों में कितने सिनेमा-घरों को लाइसेंस दिये गये ;

(ख) क्या उक्त अवधि में नम्बरबन्दी नियम बदले गये हैं; और

(ग) यदि हां, तो इसका क्या कारण है ?